

## HIGH COURT OF DELHI: NEW DELHI

### INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES DURING THE MONTH OF JULY, 2024

1	2	3	4	5	6	7
<b>(A) COMMERCIAL APPELLATE DIVISION</b>	PENDENCY AS ON 01.07.24	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.07.24	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
<b>CATEGORIES OF CASES</b>						
REGULAR FIRST APPEALS(OS)(COMM)	55	1	2	54	888	12
FIRST APPEALS FROM ORDERS(OS)(COMM)	465	40	37	468	596	8
EXECUTION FIRST APPEALS(OS)(COMM)	11	1	2	10	39	2
EFA (COMM)	7	4	2	9	221	2
RFA (COMM)	442	68	20	490	278	4
FAO (COMM)	195	29	18	206	78	2

<b>(B) COMMERCIAL DIVISION</b>	PENDENCY AS ON 01.07.24	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.07.24	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
<b>CATEGORIES OF CASES</b>						
CIVIL SUITS (COMM)	3414	109	61	3462	1542	23
ORIGINAL MISC. PET. (I) (COMM)	297	47	58	286	250	6
ORIGINAL MISC. PET. (T) (COMM)	33	10	12	31	181	5
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	6	2	1	7	1	1
ORIGINAL MISC. PET. (COMM)	2178	59	53	2184	1368	17
ORIGINAL MISC. PET. (ENF.) (COMM)	890	25	50	865	1064	17
ORIGINAL MISC. PET. (EFA) (COMM)	42	1	0	43		
ARBITRATION APPEAL (COMM)	68	4	20	52	736	17
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	70	80	80	70	37	1
COUNTER CLAIMS (COMM)	156	2	3	155	2436	
CIVIL SUITS (COMM) (INFRA)	1	0	0	1		
CIVIL ORIGINAL (COMM-IPD-TM)	943	75	15	1003	778	12
CIVIL ORIGINAL (COMM-IPD-CR)	148	2	2	148	719	11
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-PAT)	197	19	7	209	681	12
CIVIL APPEAL (COMM-IPD-PV)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-TM)	114	10	3	121	215	3
CIVIL APPEAL (COMM-IPD-CR)	11	0	0	11		
CIVIL ORIGINAL (COMM-IPD-PAT)	39	2	0	41		

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.